## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company		Vistar Financiers Pvt.LtdVs-Datre Corporation Limited.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	RAMEH	AGARWAL	RP	Ralus

Sanavi 31/1/2018

NEHA SOMANI, Porcs

Financial Coreditor/ Applicant

ORDER

Ld. Resolution Professional (RP) as well as Ld. Pr. CS for the operational creditor is present.

Ld. RP has filed 3rd Progress Report dated 30/01/2018, which may be taken on record.

List it on 01/03/2018 for filing progress report.

(Jinan K.R.) Member (J)

Sd